

Declaration of Assets and Liabilities

Year

I, ANURADHA son/daughter/wife of MADAN RAJAK

aged 34 years, belonging to BIHAR VIDHAN SABHA

service and presently working as DARBAN

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of

myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

MADAN RAJAK						
Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Aditya Raj	Dependant-2 Atul Raj	Dependant-3 Etc. Name
(i)	Cash	15,000	5000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000 100,000 (SBI) BANK BVM	20,000 (CANARA BANK)			
(iii)	Bonds, Debentures and Shares in companies	-	-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	518377680 518377675 518377670 518377678 250 LAKH	515108916 1 LAKH	51576446 2 LAKH	517346241 1 LAKH	
(v)	Motor Vehicles (details of make, etc.)	-	BR-01 B UD253 2010			
(vi)	Jewellery (give details of weight and value)	Gold - 100 grm 4,50,000 SILVER - 100 GRAM 15,000 ₹	Gold - 5 grm 23,500			
(vii)	Other assets, such as values of claims / interests	-	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Anuradha

अनुराधा (पत्नी)

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15/12/2019

श्री राजीव
17.2.21

2366
18/02/21

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2-6221 10-422 413.00/- 3.75 decimal - 2013/14 नगर अनुसूचित प्रभाग - 40 नगर	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Anuradha

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	2020 - 21 PAN NO - BFRPA8040P	2020 - 21 PAN NO - ALSPR4789E
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPE/PRAN No. :-

11015536 5399

Gender :-

F (M/F)

Date of Birth :-

2 1 0 1 1 9 8 6 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

DARBAN

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Anuradha*

Name of Employee: ANURADHA

Designation: DARBAN

Department: CARE TAKER SECTION

Place: PATNA

Date: 12-03-21

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.